

ANNEXURE-4

Name of the corporate debtor: M/s Independent TV Limited;

Date of commencement of liquidation: 17.03.2023;

List of stakeholders as on: 29.10.2024

List of Operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any amount due, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1	STAR INDIA PRIVATE LIMITED	U72300DL1994PTC0374485	14.04.2023	124978717	124978717	OC	NA	NA	NA	25.36	-	NA	-	-	The claim include Star India and Disney. The star india had filed claim on behalf of Disney, during the CIR Process both the companies are claim filed against, upon due verification there is no bar in the Law. Hence claim is admitted.
2	Zee Entertainment Enterprises Limited	L82132DL1982PLC028767	16.04.2023	134110907	134110907	OC	NA	NA	NA	27.90	-	NA	-	-	Claim Admitted
3	Venues Advisory Private Limited	U93000DL2018MTC042720	23.03.2023	424775	240776	OC	NA	NA	NA	0.94	-	NA	144000	-	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. As per OC claim pertains to invoice of for the period 1-3-19 to 31-5-19 M/S/2. Similar invoice for pending payment is also attached. Further OC claims TDR of Rs. 144000 not deposited by CD. (TDR may be deposited by RP as per the warrant). Claim admitted (270000-70-2030)
4	M B Service Marketing Private Limited	U51100DL1986PTC034445	17.04.2023	7215114	999960	OC	NA	NA	NA	0.20	-	NA	6215214	-	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. As per Booklet of Assessment claim is NIL. Further lien/claim are in Name of Patent technologies. S.C has filed form C instead of Form B. No supporting documents is provided for claim.
5	Alkash Sale (Archer Enterprise)	-	-	20000	20000	OC	NA	NA	NA	0.04	-	NA	0	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITV1). Payment made by OC to CD. This Claim pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Patent Technologies
6	Independent Service Company	-	05.04.2023	825044	400000	OC	NA	NA	NA	0.08	-	NA	7830044	-	OC has claimed Rs. 825044.- This amount OC has paid to Patent technologies. As per Booklet of Assessment OC has paid only Rs. 436200 to CD, which CD has transferred to Patent bank. This Claim pertains to Advance deposit of recharge vouchers, Set of Birt., Disk, Admtn, software.
7	L N Marketing	-	-	360000	360000	OC	NA	NA	NA	0.72	-	NA	0	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. This Claim pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Patent Technologies. OC has filed form C instead of Form B.
8	Mandira Marketing	-	-	180000	180000	OC	NA	NA	NA	0.36	-	NA	0	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITV1). This Claim pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Patent Technologies
9	Kash Electronics	-	-	210000	210000	OC	NA	NA	NA	0.42	-	NA	0	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. This Claim pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Patent Technologies
10	Priva Structures M/s Service/Management Services	-	31.03.2023	587473	587473	OC	NA	NA	NA	0.11	-	NA	0	-	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. Claim Documented CR, Claim of Rs. 587473. In tally CD has written off the balance amount payable
11	Movan Online (Online Service)	-	16.04.2023	199999	199999	OC	NA	NA	NA	0.04	-	NA	0	-	Tax Invoice is issued by CD (ITV1). Payment made by OC to CD. This Claim pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Patent Technologies
12	Kumbhat Communication	-	-	250000	250000	OC	NA	NA	NA	0.50	-	NA	0	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITV1). Payment made by OC to CD. This Claim pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Patent Technologies
13	Melalokan Enterprises (Power Bankers)	-	-	872763	500000	OC	NA	NA	NA	0.19	-	NA	8222763	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITV1) of Rs. 3,00,000 and rest to be Paid. Payment made by OC to CD of Rs. 1,00,000 only and rest of the amount is claimed by OC in the payment made to Patent technologies. Balance amount of claims is for payment OC has made to Patent technologies. Service agreement shared is with Patent. This Claim pertains to Advance deposit of recharge vouchers



14	Shree Sai Services (Mangalore Private)			500000	500000	OC	NA	NA	NA	0.10		NA	0		No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claim pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Patent Technologies.
15	Vigneshwari Agencies			579240	100000	OC	NA	NA	NA	0.02		NA	569240		No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD and Rs. 1,00,000 only and rest of the payment is claimed by OC in the payment made to Patent. Balance amount of claims in for payment OC has made to Patent Technologies. Service agreement is not attached. This Claim pertains to Advance deposit of recharge vouchers.
16	Mahab Trolley			500000	500000	OC	NA	NA	NA	0.10		NA	0		No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claim pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Patent Technologies. Service agreement is not attached.
17	J.K. Sales			500000	500000	OC	NA	NA	NA	0.10		NA	0		No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claim pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Patent Technologies.
18	Ashir Enterprise			800000	800000	OC	NA	NA	NA	0.16		NA	0		No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claim pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Patent Technologies.
19	J.S. Enterprises (Harment Kar)			1000000	1000000	OC	NA	NA	NA	0.20		NA	0		No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claim pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Patent Technologies.
20	Bhagwat Trolley			465000	465000	OC	NA	NA	NA	0.09		NA	0		No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claim pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Patent Technologies.
21	Management Technologies Limited	U222001G1997PLC028163	24.03.2013	14740000	11649332.04	OC	NA	NA	NA	2.33		NA	0		No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. Interest Calculations is not Provided by OC. Four Months Interest is pending as per OC. We have taken interest as of 24th June i.e. 7 days after the date of last interest issued by OC @ 2% p.a. as per the agreement. TDS Claims rejected as it will be deposited as per the Claim of Income tax.
22	Dreams Traveling LLP			24437101	2000000	OC	NA	NA	NA	0.40		NA	22437101		Invoice issued by CD and Payment also made by OC to CD of Rs. 20,00,000 only, and rest of the payment is claimed by OC in the payment made to Patent. Balance amount of claims in for payment OC has made to Patent Technologies. Service agreement is not attached. This Claim pertains to Advance deposit of recharge vouchers.
23	DISCOVERY COMMUNICATIONS INDIA	U74300DL1996UL1082136	16.04.2013	14897674.77	14897674.77	OC	NA	NA	NA	3.00		NA			Claim admitted
24	INDIACAST MEDIA DISTRIBUTION PRIVATE LIMITED	U74300MH2008PT24264	16.04.2013	111189679	111189679	OC	NA	NA	NA	22.42		NA			Claim admitted
25	WARNER MEDIA INDIA PRIVATE LIMITED	U74899DL1994PT0061152	18.04.2013	11284156.65	11284156.65	OC	NA	NA	NA	2.27		NA			Claim admitted
26	WOW CREATION			62944	58927	OC	NA	NA	NA	0.11		NA	31317		No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Rs 31317(27712-3920) is pending in FY 2017-18. The same is not found with Audited Books of accounts hence rejected.
27	ANJLI ENTERPRISES		20.04.2013	200000	200000	OC	NA	NA	NA	0.04		NA	0		No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. This claim pertains to Advance deposit for Settop Boxes, Dish Antennas etc. It has transferred this amount to Patent Technologies, That Service Agreement are between Patent Technologies Ltd and OC, Bills of the OC are issued to Patent Technologies P.L.M. Form B NOT SIGNED, AND SIGNED BUREAU FILED FOR RS 1619000.
28	SATYAM SALLS COOPERATION			1150000	1150000	OC	NA	NA	NA	0.21		NA	0		No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Payment received in ITVL, and Transferred to Patent, but raised by ITVL. Claim pertains to Advance Deposit of Recharge Vouchers
29	GRAVITAS		12.04.2013	5438191	47114000	OC	NA	NA	NA	9.58		NA	4764191		Claim admitted as per books of CD.
30	RAJ TELEVISION NETWORK LTD	U64901MH1999PLC227709		11612316	440794	OC	NA	NA	NA	0.81		NA	7264172		No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. As the Claim relates to FY 2018 March period. Balance as per audited books submitted (ATB Balance)



31	SUN TV NETWORK LIMITED	L221107N1905PLC012491	-	15213083.97	14373296.94	OC	NA	NA	NA	2.90	-	NA	837789.0289	-	No claim or mail received during liquidation process. Besides, no insurable claim is filed during CIR Process. Claim admitted. Interest calculated up to Feb 2023.
32	Ministry of Information and Broadcasting	-	07.04.2023	8547186427	-	OC	NA	NA	NA	0.00	8547186427	NA	-	-	The claim is admitted as a mortgage, subject to the disposal of net proceeds after 30.06.2023.
33	M/s MES Digital	-	14.04.2023	1800000	1200000	OC	NA	NA	NA	0.24	-	NA	600000	-	Claim admitted and interest has been decided being no agreed terms.
34	Rabi Narayan Das	-	24.03.2023	26280	26280	OC	NA	NA	NA	0.000	-	NA	-	-	CLAIM ADMITTED
TOTAL				9122851684	695388758.4					100.00	8547186427		65997831.03		

Asst

Anup Kumar
Liquidator of M/s Independent TV Ltd.
IP Regd. No. JBW/IDA-902/IP-090333/2017-18/1091
134, Lawyers Chamber Block, Western Wing,
The Hazrat Court, Delhi-110054, India
Email ID: sachanlawashty@gmail.com

